Supplementary Cause List-1 Sr. No. 1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

EMG-WP(C) No. 11/2020, EMG-CM No. 20/2020

Dr. Sovia Anand

.....Appellant/Petitioner (s)

Through :- Mr. Pawan Dev Singh, Advocate (on Whatsapp Call from residence in Jammu)

V/s

B.O.P.E.E. and anotherRespondent(s) Through :- Mr. F. A. Natnoo, AAG for respondent No. 1. (on Voice Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE ORDER

Objections have been filed by Mr. F. A. Natnoo, learned AAG on

behalf of respondent No. 1.

Mr. Natnoo states that select list has already been issued, but the same has not been placed on record. He has prayed that some time be granted to him, enabling him to file a supplementary affidavit in detail. Time is granted.

Mr. Natnoo also stated that he will send the select list to learned

counsel for the petitioner by today itself through e-mail.

Let the file be come up for consideration on 11.05.2020.

Meanwhile, objections, if any, be filed on behalf of respondent

No. 2.

(RAJNESH OSWAL) JUDGE

Jammu 06.05.2020 (Muneesh)